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चनावों में काले घन का उपयोग 278. श्री सुब्रमण्यम स्वासी : श्री ग्रीम प्रकाश त्यागी : श्री दस्रोपंत ठेंगडी : श्री बीरेन्द्र कुमार सखलेचा:

क्या विधि न्याय स्रौर कम्यनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) सरकार को इस बात की जान-कारी है कि देश में चुनावों में काले-धन, विदेशी प्रभाव तथा सहायता का उपयोग होता है; और
- (ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कदम उठाये हैं?

Use of Black money in elections

♦278. SHRI SUBRAMANIAN SWAMY: SHRI O. P. TYAGI; SHRI D. THENGARI: SHRI V. K. SAKHLECHA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government are aware of the fact that use of black-money and foreign influence and aid is made in elections in the country; and
- (b) if so, what steps Government have taken in this regard?]

विधि न्याय ग्रीर कम्पनी कार्य (श्री एच० ग्रार० गोखले): (क)ग्रीर (ख) सरकार के पास ग्रभ्यर्थी या उसके निर्वादन अभिकर्ता द्वारा निर्वाचन में किये गये केवल उस व्यय के बारे में जानकारी ोती है जिसे लोक प्रतिनिधित्व ग्रधि।नयम, 1951 की धारा 77 के अधीन इस प्रकार के व्यय के लेख में दर्शित किया जाता है। निर्वाचनों में

विदेशी धन ग्रीर प्रभाव के उपयोग का जहां तक संबंध है, विदेशी ग्रमिदाय (विनि-यमन) विधेयक 1973 का, जो राज्य सभा में 24 दिसम्बर, 1973 को पुर:स्थापित किया गया था. श्रन्य बातों के साथ यह उद्देश्य भी है कि कुछ व्यक्तियों, संगठनों अथवा अन्य एसोसियेशनों द्वारा, जिनमें निर्वाचन लड़ने वाले अभ्यर्थी और राजनीतिक दल भी सम्मिहित हैं, विदेशी अभिदाय या आतिश्य स्वीकार करने तथा उसका उपयोग करने का विनियमन किया जाये।

t[The MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a), and (b) Government has only information about the expenditure incurred by the candidate or his election agent at the election, as shown in the account of such expenditure under section 77 of the Representation of the People Act, 1951. As regards the use of foreign money and influence in elections, the Foreign Contribution (Regulation) Bill, 1973, introduced in the Rajya Sabha on 24th December, 1973, inter alia seeks to regulate the acceptance and utilisation of foreign contribution or hospitality by certain individuals, organisations or other associations which include candidates at elections and political parties.]

Holding up of Trains due to breakdown of Locomotives

•279. SHRI MAQSOOD ALI KHAN; SHRI QASIM ALI ABID: SHRIMATI SUMITRA G. KULKARNI: SHRI KHURSHED ALAM KHAN: SHRI S. A. HASHMI;

Will the Minister of RAILWAYS be pleased to state:

(a) the number of trains held up en route during the last 6 months due to breakdown of locomotives;

fb) whether such break-downs have occurred in mail and express trains also; and

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(c) if so, what step-s afe proposed to be taken to ensure that such breakdowns do not occur in future?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (c) A statement is laid on the Table of the Rajya Sabha.

Statement

- (a) The average number of trains held up en route during the last six month₃ due to break-down of locomotives was 21.7 per day (Steam— 11.1; Diesel—6.1; and Electric—4.5) against J0.800 trains (Passenger and Goods) run daily.
- (b) Yes, 4.7 breakdowns occurred on Mail and Expres_B trains per day on an average during the last six months against 485 Mail and Express trains run daily.
- (c) The following steps have been taken to minimize such break-downs:
 - (i) Refresher courses given to maintenance and running staff.
 - (ii) Thorough check-ups in the maintenance depot_s before locomotives, go out to pick up the trains.
 - (iii) Analysis of the causes leading to remedial measures, discussed at various levels.

- (iv) Improvements in the designs of components and their raw materials.
- (v) Both educative and punitive measures ar_e adopted.

*280. [Transferred to the 13th March, 1975].

Production of drugs

- •2»1. SHRI SANAT KUMAR RA-HA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) what is the annual production of drugs manufactured by foreign multinational companies an^ indigenous companies during the last three years; and
- (b) the steps being taken to expand indigenous drug industry to curb the monopoly of foreign companies?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GA-NESH): (a) and (b) A statement is **laid** on the Table of the House.

Statement

(a) Annual production of drugs in the different sectors of organised units as reported by the companies during the past three years was as follows:—

Turnover (Rs. creres)

Sector						,.÷	1971 <i> </i> 1971-72	1972/ 1972-73	1973/ 1973-74	
Public		•	•					22.83	27.79	27.93
Indian companies including Companies foreign equity upto 50%					hav •	ing •	141.08	170.82	. 181	
Firms with foreign equity of more than 50%							146.64	165-48	. 16633	